

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 05.12.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	100973/2024	05.12.2024	ABLAPL-13500/2024	MR SAHOO	C.O.		Order Dtd. 2024-12-03		(Seat No-)
2	100974/2024	05.12.2024	ABLAPL-13505/2024	SK BEHERA	C.O.		Order Dtd. 2024-12-03	BAIL-1	(Seat No-6)
3	100975/2024	05.12.2024	ABLAPL-13511/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No-6)
4	100976/2024	05.12.2024	ABLAPL-13503/2024	BR SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No-6)
5	100977/2024	05.12.2024	ABLAPL-13494/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Seat No-9)
6	100978/2024	05.12.2024	ABLAPL-13496/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Seat No-3)
7	100979/2024	05.12.2024	ABLAPL-13493/2024	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Seat No-12)
8	100980/2024	05.12.2024	ABLAPL-13497/2024	A SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Seat No-15)
9	100981/2024	05.12.2024	ABLAPL-13499/2024	JP BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Seat No-12)
10	100982/2024	05.12.2024	ABLAPL-13498/2024	MK SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Seat No-12)

11	100983/2 024	05.12.202 4	ABLAPL- 10274/2 024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 14)
12	100984/2 024	05.12.202 4	BLAPL- 11652/2 024	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 14)
13	100985/2 024	05.12.202 4	ABLAPL- 13565/2 024	PK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 12)
14	100986/2 024	05.12.202 4	ABLAPL- 13528/2 024	BK DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 12)
15	100987/2 024	05.12.202 4	ABLAPL- 12426/2 024	M MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 12)
16	100988/2 024	05.12.202 4	ABLAPL- 13513/2 024	MR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 12)
17	100989/2 024	05.12.202 4	ABLAPL- 13523/2 024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 12)
18	100990/2 024	05.12.202 4	ABLAPL- 13516/2 024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 12)
19	100992/2 024	05.12.202 4	ABLAPL- 13550/2 024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 12)
20	100993/2 024	05.12.202 4	ABLAPL- 13527/2 024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 12)
21	100994/2 024	05.12.202 4	ABLAPL- 13525/2 024	MK RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 12)
22	100995/2 024	05.12.202 4	ABLAPL- 13521/2 024	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 3)
23	100996/2 024	05.12.202 4	BLAPL- 9619/20 24	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-		(Se at No-

							12-03		3)
24	100997/2 024	05.12.202 4	ABLAPL- 13502/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 3)
25	100998/2 024	05.12.202 4	ABLAPL- 13501/2 024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 3)
26	101002/2 024	05.12.202 4	WP (C) - 18373/2 024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 10-29		(Se at No- 3)
27	101006/2 024	05.12.202 4	WP (C) - 17327/2 024	B. K. DAS	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 08-05		(Se at No- 3)
28	101008/2 024	05.12.202 4	WP (C) - 20098/2 024	JINU RANI	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 08-29		(Se at No- 3)
29	101010/2 024	05.12.202 4	WP (C) - 36643/2 021	S. K. PARIDA	C.O.	COURT NO. 14	Order Dtd. 2024- 09-19	WRIT BRANCH- 2	(Se at No- 9)
30	101012/2 024	05.12.202 4	ABLAPL- 13490/2 024	SARAT DASH	C.O.	COURT NO. 14	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 11)
31	101014/2 024	05.12.202 4	ABLAPL- 13562/2 024	PRADEEP KUMAR DAS	C.O.	COURT NO. 14	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 18)
32	101015/2 024	05.12.202 4	ABLAPL- 11987/2 024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 11-04	BAIL-2	(Se at No- 11)
33	101016/2 024	05.12.202 4	ABLAPL- 13508/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 4)
34	101017/2 024	05.12.202 4	ABLAPL- 13507/2 024	DEBASIS SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 4)
35	101019/2 024	05.12.202 4	WP (C) - 29967/2 024	J. B. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-02		(Se at No- 4)
36	101020/2 024	05.12.202 4	WP (C) - 30027/2	JADUNATH PRADHAN	C.O.	COURT NO. 23	Order Dtd.	WRIT BRANCH	(Se at

			024				2024-12-02	(DIVISION BENCH-1)	No-105)
37	101021/2024	05.12.2024	WP (C) - 29968/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH-2	(Seat No-7)
38	101022/2024	05.12.2024	WP (C) - 29971/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Seat No-7)
39	101023/2024	05.12.2024	WP (C) - 29983/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Seat No-7)
40	101024/2024	05.12.2024	WP (C) - 29991/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
41	101025/2024	05.12.2024	WP (C) - 29993/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH-6	(Seat No-26)
42	101026/2024	05.12.2024	WP (C) - 29995/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH-1	(Seat No-31)
43	101027/2024	05.12.2024	WP (C) - 29966/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024-12-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
44	101028/2024	05.12.2024	ABLAPL-13529/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-2	(Seat No-18)
45	101029/2024	05.12.2024	ABLAPL-13530/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No-18)
46	101030/2024	05.12.2024	WP (C) - 30280/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04	WRIT BRANCH-8	(Seat No-43)
47	101031/2024	05.12.2024	ABLAPL-13526/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Seat No-43)

48	101032/2 024	05.12.202 4	WP (C) - 30272/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04	WRIT BRANCH- 8	(Se at No- 43)
49	101033/2 024	05.12.202 4	WP (C) - 30263/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04	WRIT BRANCH- 6	(Se at No- 26)
50	101034/2 024	05.12.202 4	WP (C) - 30253/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 26)
51	101035/2 024	05.12.202 4	WP (C) - 30245/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 26)
52	101037/2 024	05.12.202 4	WP (C) - 30243/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04	WRIT BRANCH- 7	(Se at No- 48)
53	101039/2 024	05.12.202 4	WP (C) - 30023/2 024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 23	Order Dtd. 2024- 12-02		(Se at No- 48)
54	101040/2 024	05.12.202 4	WP (C) - 29636/2 024	P. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-02		(Se at No- 48)
55	101041/2 024	05.12.202 4	WP (C) - 30241/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 48)
56	101042/2 024	05.12.202 4	WP (C) - 29514/2 024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 12-02		(Se at No- 48)
57	101043/2 024	05.12.202 4	WP (C) - 29512/2 024	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2024- 12-02		(Se at No- 48)
58	101044/2 024	05.12.202 4	WP (C) - 30238/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 48)
59	101045/2 024	05.12.202 4	ABLAPL- 11251/2 024	BINDU SAGAR SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 48)
60	101046/2 024	05.12.202 4	WP (C) - 30237/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04	WRIT BRANCH- 8	(Se at No- 48)

							12-04		43)
61	101047/2 024	05.12.202 4	ABLAPL- 13351/2 024	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 11-30		(Se at No- 43)
62	101048/2 024	05.12.202 4	WP (C) - 35275/2 021	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	WRIT BRANCH- 5	(Se at No- 23)
63	101049/2 024	05.12.202 4	WP (C) - 30236/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 23)
64	101050/2 024	05.12.202 4	WP (C) - 29929/2 024	J.P.KAR	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04	WRIT BRANCH- 6	(Se at No- 26)
65	101051/2 024	05.12.202 4	WP (C) - 38537/2 023	P.K.ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024- 12-02	WRIT BRANCH- 1	(Se at No- 30)
66	101052/2 024	05.12.202 4	ABLAPL- 13512/2 024	JUDHISTHIR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 4)
67	101053/2 024	05.12.202 4	ABLAPL- 13495/2 024	S. R. PATTNAIK	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 12)
68	101054/2 024	05.12.202 4	WP (C) - 29084/2 024	D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-16		(Se at No- 12)
69	101055/2 024	05.12.202 4	WP (C) - 30232/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	WRIT BRANCH- 5	(Se at No- 23)
70	101056/2 024	05.12.202 4	ABLAPL- 13518/2 024	S. R. PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 4)
71	101057/2 024	05.12.202 4	ABLAPL- 13520/2 024	S. R. PATTNAIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03		(Se at No- 4)
72	101058/2 024	05.12.202 4	WP (C) - 29244/2 024	D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-16		(Se at No- 4)
73	101059/2 024	05.12.202 4	WP (C) - 30231/2	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd.		(Se at

			024				2024-12-04		No-4)
74	101060/2024	05.12.2024	ABLAPL-9192/2024	JADUNATH PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	BAIL-1	(Se at No-2)
75	101061/2024	05.12.2024	WP (C) - 28659/2024	D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Se at No-2)
76	101062/2024	05.12.2024	ABLAPL-13564/2024	PRASANT KUMAR BARIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	BAIL-2	(Se at No-12)
77	101063/2024	05.12.2024	ABLAPL-13522/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 25	Order Dtd. 2024-12-03		(Se at No-12)
78	101064/2024	05.12.2024	WP (C) - 30230/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-12)
79	101065/2024	05.12.2024	WP (C) - 29788/2024	M.K.NAYAK	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Se at No-12)
80	101066/2024	05.12.2024	ABLAPL-13515/2024	A. K. BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	BAIL-2	(Se at No-11)
81	101067/2024	05.12.2024	WP (C) - 30228/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04	WRIT BRANCH (DIVISION BENCH-2)	(Se at No-110)
82	101068/2024	05.12.2024	ABLAPL-13517/2024	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 25	Order Dtd. 2024-12-03		(Se at No-110)
83	101069/2024	05.12.2024	WP (C) - 30227/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-110)
84	101071/2024	05.12.2024	WP (C) - 30226/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-110)

85	101072/2 024	05.12.202 4	WP (C) - 28243/2 024	B.R.SENAPAT I	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 110)
86	101073/2 024	05.12.202 4	WP (C) - 28434/2 024	B.R.SENAPAT I	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 110)
87	101074/2 024	05.12.202 4	WP (C) - 30224/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 110)
88	101075/2 024	05.12.202 4	WP (C) - 28363/2 024	S.R.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 110)
89	101077/2 024	05.12.202 4	WP (C) - 30223/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 110)
90	101078/2 024	05.12.202 4	WP (C) - 28563/2 024	B.R.SENAPAT I	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 110)
91	101079/2 024	05.12.202 4	WP (C) - 30222/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	WRIT BRANCH- 6	(Se at No- 26)
92	101080/2 024	05.12.202 4	WP (C) - 28510/2 024	B.R.SENAPAT I	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 26)
93	101081/2 024	05.12.202 4	WP (C) - 30221/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 26)
94	101083/2 024	05.12.202 4	WP (C) - 28454/2 024	B.R.SENAPAT I	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 26)
95	101084/2 024	05.12.202 4	WP (C) - 30220/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	WRIT BRANCH- 6	(Se at No- 26)
96	101085/2 024	05.12.202 4	WP (C) - 30085/2	T.K.NAYAK	C.O.	COURT NO. 25	Order Dtd.	WRIT BRANCH-	(Se at

			024				2024-12-04	1	No-2)
97	101086/2024	05.12.2024	WP (C) - 30218/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04	WRIT BRANCH-8	(Se at No-43)
98	101087/2024	05.12.2024	WP (C) - 28572/2024	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-43)
99	101088/2024	05.12.2024	WP (C) - 30217/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-43)
100	101089/2024	05.12.2024	WP (C) - 27842/2024	S.DAS	C.O.	COURT NO. 25	Order Dtd. 2025-01-06		(Se at No-43)
101	101090/2024	05.12.2024	WP (C) - 30216/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-43)
102	101091/2024	05.12.2024	WP (C) - 19542/2024	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-12-03		(Se at No-43)
103	101093/2024	05.12.2024	WP (C) - 30215/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04	WRIT BRANCH-8	(Se at No-43)
104	101094/2024	05.12.2024	WP (C) - 28115/2024	B.R.SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-43)
105	101095/2024	05.12.2024	WP (C) - 30214/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04	WRIT BRANCH-5	(Se at No-32)
106	101096/2024	05.12.2024	WP (C) - 29249/2024	M.NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-03		(Se at No-32)
107	101098/2024	05.12.2024	WP (C) - 30212/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04	WRIT BRANCH-6	(Se at No-26)
108	101099/2024	05.12.2024	WP (C) - 30211/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Se at No-26)
109	101100/2024	05.12.2024	WP (C) -	SHARMISTHA	C.O.	COURT	Order	WRIT	(Se

9	024	4	30210/2 024	SAMAL		NO. 25	Dtd. 2024- 12-04	BRANCH- 5	at No- 21)
11 0	101102/2 024	05.12.202 4	WP (C) - 30209/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 21)
11 1	101103/2 024	05.12.202 4	WP (C) - 30208/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 21)
11 2	101104/2 024	05.12.202 4	ABLAPL- 13408/2 024	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-02		(Se at No- 21)
11 3	101105/2 024	05.12.202 4	WP (C) - 30205/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	WRIT BRANCH- 6	(Se at No- 26)
11 4	101106/2 024	05.12.202 4	ABLAPL- 13583/2 024	P PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03	BAIL-1	(Se at No- 4)
11 5	101107/2 024	05.12.202 4	WP (C) - 30204/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 4)
11 6	101108/2 024	05.12.202 4	ABLAPL- 13552/2 024	ASHOK KUMAR SWAIN 1	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03		(Se at No- 4)
11 7	101110/2 024	05.12.202 4	WP (C) - 30203/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 4)
11 8	101111/2 024	05.12.202 4	ABLAPL- 13567/2 024	P BARIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 12)
11 9	101112/2 024	05.12.202 4	ABLAPL- 13569/2 024	PK BARIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03		(Se at No- 12)
12 0	101113/2 024	05.12.202 4	WP (C) - 30201/2 024	SHARMISTHA SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 12)
12 1	101114/2 024	05.12.202 4	ABLAPL- 13537/2 024	PK BARIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03	BAIL-2	(Se at No- 16)

12 2	101115/2 024	05.12.202 4	ABLAPL- 12183/2 024	A K PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 16)
12 3	101116/2 024	05.12.202 4	WP (C) - 27795/2 024	R.SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-02		(Se at No- 16)
12 4	101117/2 024	05.12.202 4	BLAPL- 8964/20 24	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04	BAIL-2	(Se at No- 9)
12 5	101118/2 024	05.12.202 4	BLAPL- 8998/20 24	RK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 9)
12 6	101119/2 024	05.12.202 4	WP (C) - 27491/2 024	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 9)
12 7	101120/2 024	05.12.202 4	WP (C) - 29791/2 024	R K BARIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-16	WRIT BRANCH- 4	(Se at No- 27)
12 8	101121/2 024	05.12.202 4	BLAPL- 7917/20 24	D SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	BAIL-1	(Se at No- 6)
12 9	101122/2 024	05.12.202 4	WP (C) - 29957/2 024	D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2024- 12-03	WRIT BRANCH- 6	(Se at No- 26)
13 0	101123/2 024	05.12.202 4	WP (C) - 16541/2 024	R.C.MUDULI	C.O.	COURT NO. 25	Order Dtd. 2024- 12-02	WRIT BRANCH- 7	(Se at No- 18)
13 1	101124/2 024	05.12.202 4	WP (C) - 28408/2 024	T.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2024- 11-30		(Se at No- 18)
13 2	101125/2 024	05.12.202 4	WP (C) - 17512/2 013	M/S.SURYAKA NTA DWIBEDI	C.O.	COURT NO. 25	Order Dtd. 2024- 11-29	WRIT BRANCH- 6	(Se at No- 26)
13 3	101126/2 024	05.12.202 4	WP (C) - 28634/2 024	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2024- 11-29		(Se at No- 26)
13 4	101127/2 024	05.12.202 4	WP (C) - 16364/2 024	R.C.MUDULI	C.O.	COURT NO. 25	Order Dtd. 2024-	WRIT BRANCH- 5	(Se at No-

							12-02		21)
13 5	101128/2 024	05.12.202 4	WP (C) - 30058/2 024	H K MOHANTA	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 21)
13 6	101129/2 024	05.12.202 4	WP (C) - 29322/2 024	T.BARIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-02		(Se at No- 21)
13 7	101130/2 024	05.12.202 4	WP (C) - 29106/2 024	G D MAALICK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 21)
13 8	101132/2 024	05.12.202 4	WP (C) - 28949/2 024	SARAT DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 21)
13 9	101133/2 024	05.12.202 4	WP (C) - 29932/2 024	N K ROUT	C.O.	COURT NO. 25	Order Dtd. 9999- 12-31		(Se at No- 21)
14 0	101134/2 024	05.12.202 4	WP (C) - 28251/2 024	B R SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 21)
14 1	101135/2 024	05.12.202 4	BLAPL- 9371/20 24	PRAKASH CHANDRA DASH	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	BAIL-1	(Se at No- 1)
14 2	101138/2 024	05.12.202 4	BLAPL- 9353/20 24	PK BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	BAIL-2	(Se at No- 10)
14 3	101140/2 024	05.12.202 4	BLAPL- 9382/20 24	MR BARIK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 10)
14 4	101141/2 024	05.12.202 4	BLAPL- 9384/20 24	PK BEHERA	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 10)
14 5	101142/2 024	05.12.202 4	BLAPL- 9348/20 24	P NAYAK	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04		(Se at No- 10)
14 6	101143/2 024	05.12.202 4	WP (C) - 28774/2 024	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2025- 01-09		(Se at No- 10)
14 7	101144/2 024	05.12.202 4	WP (C) - 29257/2	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd.		(Se at

			024				2025-01-09		No-10)
148	101145/2024	05.12.2024	WP (C) - 29356/2024	A. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-12-04		(Se at No-10)
149	101146/2024	05.12.2024	WP (C) - 24946/2024	A. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-11-11		(Se at No-10)
150	101147/2024	05.12.2024	WP (C) - 25689/2024	A. K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-11-11		(Se at No-10)
151	101148/2024	05.12.2024	WP (C) - 21450/2024	G. JAYSINGH	C.O.	COURT NO. 6	Order Dtd. 2024-12-03		(Se at No-10)
152	101149/2024	05.12.2024	WP (C) - 30139/2024	U. P. BAG	C.O.	COURT NO. 6	Order Dtd. 2024-12-02	WRIT BRANCH-5	(Se at No-32)
153	101150/2024	05.12.2024	WP (C) - 29471/2024	P. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-12-03		(Se at No-32)
154	101151/2024	05.12.2024	WP (C) - 28768/2024	M. R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-03		(Se at No-32)
155	101152/2024	05.12.2024	WP (C) - 29470/2024	S. K. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-12-18		(Se at No-32)
156	101154/2024	05.12.2024	WP (C) - 29416/2024	A. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-12-16		(Se at No-32)
157	101155/2024	05.12.2024	WP (C) - 29471/2024	R. K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-12-03		(Se at No-32)
158	101156/2024	05.12.2024	WP (C) - 29514/2024	G. K. SUNDARAY	C.O.	COURT NO. 6	Order Dtd. 2024-12-02		(Se at No-32)
159	101157/2024	05.12.2024	ABLAPL-13504/2024	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-12-03	BAIL-2	(Se at No-12)
160	101158/2024	05.12.2024	WP (C) -	J. SAHOO	C.O.	COURT	Order		(Se

0	024	4	29636/2 024			NO. 23	Dtd. 2025- 02-17		at No- 12)
16 1	101159/2 024	05.12.202 4	WP (C) - 27965/2 024	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025- 02-17		(Se at No- 12)
16 2	101160/2 024	05.12.202 4	WP (C) - 28656/2 024	A. K. JATI	C.O.	COURT NO. 23	Order Dtd. 2024- 11-25		(Se at No- 12)
16 3	101162/2 024	05.12.202 4	WP (C) - 29693/2 024	A. PATTJOSHI	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	WRIT BRANCH- 1	(Se at No- 31)
16 4	101164/2 024	05.12.202 4	WP (C) - 29703/2 024	A. PATTJOSHI	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 113)
16 5	101165/2 024	05.12.202 4	WP (C) - 29789/2 024	A. PATTJOSHI	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 113)
16 6	101167/2 024	05.12.202 4	WP (C) - 29786/2 024	A. PATTJOSHI	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	WRIT BRANCH- 4	(Se at No- 27)
16 7	101168/2 024	05.12.202 4	WP (C) - 27132/2 024	A. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 27)
16 8	101170/2 024	05.12.202 4	CRLA- 1097/20 24	DILLIP SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024- 11-29		(Se at No- 27)
16 9	101186/2 024	05.12.202 4	CMP- 1312/20 24	N. C. SINHA	C.O.	COURT NO. 20	Order Dtd. 2024- 11-28		(Se at No- 27)
17 0	101198/2 024	05.12.202 4	ABLAPL- 13568/2 024	UP BAG	C.O.	COURT NO. 20	Order Dtd. 2024- 12-03		(Se at No- 27)
17 1	101199/2 024	05.12.202 4	ABLAPL- 13573/2 024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 12-03		(Se at No- 27)
17	101200/2	05.12.202	ABLAPL-	PK MOHANTY	C.O.	COURT	Order		(Se

2	024	4	13575/2 024			NO. 20	Dtd. 2024- 12-03		at No- 27)
17 3	101201/2 024	05.12.202 4	ABLAPL- 13571/2 024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024- 12-03		(Se at No- 27)
17 4	101202/2 024	05.12.202 4	BLAPL- 6205/20 24	G JAYASINGH	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 27)
17 5	101203/2 024	05.12.202 4	BLAPL- 9167/20 24	J BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 27)
17 6	101204/2 024	05.12.202 4	BLAPL- 9164/20 24	M JATI	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 27)
17 7	101206/2 024	05.12.202 4	BLAPL- 9157/20 24	JP KAR	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 27)
17 8	101207/2 024	05.12.202 4	BLAPL- 9156/20 24	G SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 27)
17 9	101208/2 024	05.12.202 4	BLAPL- 9152/20 24	AMLAN SHAKTI PAUL	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04	BAIL-1	(Se at No- 3)
18 0	101209/2 024	05.12.202 4	BLAPL- 9138/20 24	D SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04	BAIL-1	(Se at No- 1)
18 1	101210/2 024	05.12.202 4	BLAPL- 9102/20 24	PK JENA	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 1)
18 2	101212/2 024	05.12.202 4	BLAPL- 9163/20 24	RK MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 1)
18 3	101213/2 024	05.12.202 4	JCRLA- 43/2017	S.CHOUDHURY	C.O.	COURT NO. 5	Order Dtd. 2024- 12-03	CRIMINA L APPEAL	(Se at No- 5)
18 4	101214/2 024	05.12.202 4	WP (C) - 26324/2 024	R.K.MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024- 12-04	WRIT BRANCH (DIVISI ON	(Se at No- 101

								BENCH-1))
185	101216/2024	05.12.2024	CRLA-449/2017	B.P.TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-12-04	CRIMINAL APPEAL	(Seat No-8)
186	101217/2024	05.12.2024	CRLA-267/2024	H.TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-12-03	CRIMINAL APPEAL	(Seat No-10)
187	101218/2024	05.12.2024	JCRLA-29/2021	D.PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2024-12-04	CRIMINAL APPEAL	(Seat No-9)
188	101219/2024	05.12.2024	WP (C) - 19246/2021	M.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-02	WRIT BRANCH-4	(Seat No-37)
189	101221/2024	05.12.2024	WP (C) - 17465/2023	A.K.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-02	WRIT BRANCH-6	(Seat No-25)
190	101222/2024	05.12.2024	WP (C) - 18018/2022	B.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-12-02	WRIT BRANCH-6	(Seat No-35)
191	101224/2024	05.12.2024	WP (C) - 24487/2022	J.P.KAR	C.O.	COURT NO. 25	Order Dtd. 2024-12-02	WRIT BRANCH-1	(Seat No-2)
192	101225/2024	05.12.2024	WP (C) - 21433/2024	TATHAGATA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Seat No-2)
193	101226/2024	05.12.2024	WP (C) - 21443/2024	TATHAGATA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Seat No-2)
194	101227/2024	05.12.2024	WP (C) - 21434/2024	TATHAGATA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Seat No-2)
195	101228/2024	05.12.2024	WP (C) - 21437/2024	TATHAGATA SAHOO	C.O.	COURT NO. 25	Order Dtd. 2024-12-04		(Seat No-2)
196	101229/2024	05.12.2024	WP (C) - 334/2022	B K PANDA	C.O.	COURT NO. 25	Order Dtd. 2024-12-03	WRIT BRANCH-8	(Seat No-39)
19	101230/2	05.12.202	WP (C) -	SANJAY	C.O.	COURT	Order	WRIT	(Se

7	024	4	19376/2 023	SAHOO		NO. 25	Dtd. 2024- 12-04	BRANCH- 3	at No- 33)
19 8	101231/2 024	05.12.202 4	WP (C) - 15113/2 015	MR.TAPAN JENA SAMANTA	C.O.	COURT NO. 25	Order Dtd. 2024- 12-04	WRIT BRANCH- 8	(Se at No- 41)
19 9	101232/2 024	05.12.202 4	WP (C) - 10571/2 024	TAPAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 115)
20 0	101233/2 024	05.12.202 4	WP (C) - 29928/2 024	B K PARIJA	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04		(Se at No- 115)
20 1	101234/2 024	05.12.202 4	WP (C) - 30281/2 024	TAPAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04	WRIT BRANCH- 8	(Se at No- 43)
20 2	101235/2 024	05.12.202 4	WP (C) - 29928/2 024	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04		(Se at No- 43)
20 3	101236/2 024	05.12.202 4	WP (C) - 29531/2 024	TAPAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04		(Se at No- 43)
20 4	101237/2 024	05.12.202 4	MATA- 111/202 3	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04	FIRST APPEAL	(Se at No- 4)
20 5	101238/2 024	05.12.202 4	MATA- 111/202 3	P SETHY	C.O.	COURT NO. 1	Order Dtd. 2024- 12-04	FIRST APPEAL	(Se at No- 4)
20 6	101239/2 024	05.12.202 4	TRPCRL- 101/202 4	R.K.DEHURY	C.O.	COURT NO. 16	Order Dtd. 2024- 12-03		(Se at No- 4)
20 7	101240/2 024	05.12.202 4	WP (C) - 32869/2 021	R.SAMAL	C.O.	COURT NO. 16	Order Dtd. 2024- 12-03	WRIT BRANCH- 1	(Se at No- 30)
20 8	101241/2 024	05.12.202 4	WP (C) - 1606/20 15	N.C.SINHA	C.O.	COURT NO. 16	Order Dtd. 2024- 12-03	WRIT BRANCH- 7	(Se at No- 18)
20	101242/2	05.12.202	ABLAPL-	T. R. DAS	C.O.	COURT	Order		(Se

9	024	4	13588/2 024			NO. 16	Dtd. 2024- 12-03		at No- 18)
21 0	101243/2 024	05.12.202 4	WP (C) - 30399/2 024	R.R.DAS	C.O.	COURT NO. 25	Order Dtd. 2024- 12-18		(Se at No- 18)
21 1	101244/2 024	05.12.202 4	ABLAPL- 13574/2 024	T. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 18)
21 2	101245/2 024	05.12.202 4	WP (C) - 27203/2 024	R.C.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 18)
21 3	101246/2 024	05.12.202 4	WP (C) - 27235/2 024	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 18)
21 4	101247/2 024	05.12.202 4	WP (C) - 30181/2 024	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2025- 01-02		(Se at No- 18)
21 5	101249/2 024	05.12.202 4	WP (C) - 29670/2 024	D.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04	WRIT BRANCH- 7	(Se at No- 10)
21 6	101250/2 024	05.12.202 4	WP (C) - 30180/2 024	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2025- 01-02	WRIT BRANCH- 1	(Se at No- 31)
21 7	101251/2 024	05.12.202 4	WP (C) - 29406/2 024	R.C.MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 31)
21 8	101252/2 024	05.12.202 4	WP (C) - 30177/2 024	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2025- 01-02	WRIT BRANCH- 7	(Se at No- 48)
21 9	101253/2 024	05.12.202 4	WP (C) - 26146/2 024	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 48)
22 0	101254/2 024	05.12.202 4	WP (C) - 29223/2 024	K.S.DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 48)
22 1	101255/2 024	05.12.202 4	WP (C) - 26146/2 024	B. K. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 48)

22 2	101257/2 024	05.12.202 4	WP (C) - 26148/2 024	B. K. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 48)
22 3	101258/2 024	05.12.202 4	WP (C) - 12263/2 014	R.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024- 11-28	WRIT BRANCH- 4	(Se at No- 37)
22 4	101259/2 024	05.12.202 4	WP (C) - 26148/2 024	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 37)
22 5	101260/2 024	05.12.202 4	CRLA- 389/201 6	J.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 9999- 12-31	CRIMINA L APPEAL	(Se at No- 4)
22 6	101261/2 024	05.12.202 4	WP (C) - 30191/2 024	L. D. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024- 12-16		(Se at No- 4)
22 7	101262/2 024	05.12.202 4	BLAPL- 1951/20 24	PARTHA SARATHI DAS	C.O.	COURT NO. 6	Order Dtd. 2024- 12-04		(Se at No- 4)
22 8	101263/2 024	05.12.202 4	WP (C) - 23371/2 024	M. K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2025- 01-06		(Se at No- 4)
22 9	101264/2 024	05.12.202 4	WP (C) - 25813/2 024	H. S. SAHU	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 11-25		(Se at No- 4)
23 0	101265/2 024	05.12.202 4	WP (C) - 29858/2 024	D. K. SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2024- 12-03		(Se at No- 4)
23 1	101266/2 024	05.12.202 4	WP (C) - 30127/2 024	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2025- 01-02		(Se at No- 4)
23 2	101267/2 024	05.12.202 4	WP (C) - 30258/2 024	M. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 4)
23 3	101269/2 024	05.12.202 4	WP (C) - 30277/2 024	H. K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03	WRIT BRANCH- 4	(Se at No- 38)
23 4	101270/2 024	05.12.202 4	WP (C) - 17194/2 024	A.K.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-	WRIT BRANCH (DIVISI	(Se at No-

							12-10	ON BENCH- 2)	115)
23 5	101271/2 024	05.12.202 4	WP (C) - 30288/2 024	H. K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2024- 12-03		(Se at No- 115)
23 6	101272/2 024	05.12.202 4	CRLMC- 4410/20 24	J R BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024- 12-02		(Se at No- 115)
23 7	101273/2 024	05.12.202 4	WP (C) - 30128/2 024	H. K. BHOL	C.O.	COURT NO. 23	Order Dtd. 2025- 01-02	WRIT BRANCH (DIVISI ON BENCH- 3)	(Se at No- 120)
23 8	101274/2 024	05.12.202 4	WP (C) - 22697/2 024	A. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 120)
23 9	101275/2 024	05.12.202 4	WP (C) - 30431/2 024	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04	WRIT BRANCH- 1	(Se at No- 31)
24 0	101276/2 024	05.12.202 4	WP (C) - 30429/2 024	K. C. MAJHI	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04	WRIT BRANCH- 8	(Se at No- 43)
24 1	101277/2 024	05.12.202 4	WP (C) - 22697/2 024	G. S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 43)
24 2	101278/2 024	05.12.202 4	ABLAPL- 13534/2 024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 43)
24 3	101279/2 024	05.12.202 4	WP (C) - 30233/2 024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03	WRIT BRANCH- 8	(Se at No- 43)
24 4	101280/2 024	05.12.202 4	BLAPL- 10642/2 024	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 43)
24 5	101281/2 024	05.12.202 4	WP (C) - 28099/2 024	S. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 43)

24 6	101282/2 024	05.12.202 4	ABLAPL- 13563/2 024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 43)
24 7	101283/2 024	05.12.202 4	ABLAPL- 13468/2 024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-02		(Se at No- 43)
24 8	101284/2 024	05.12.202 4	WP (C) - 22697/2 024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 43)
24 9	101285/2 024	05.12.202 4	ABLAPL- 13589/2 024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 43)
25 0	101286/2 024	05.12.202 4	WP (C) - 26126/2 024	S. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 43)
25 1	101287/2 024	05.12.202 4	BLAPL- 2701/20 24	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 43)
25 2	101288/2 024	05.12.202 4	WP (C) - 26960/2 024	S. PANDA	C.O.	COURT NO. 23	Order Dtd. 2025- 03-05		(Se at No- 43)
25 3	101289/2 024	05.12.202 4	BLAPL- 7648/20 24	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024- 12-04		(Se at No- 43)
25 4	101290/2 024	05.12.202 4	WP (C) - 29560/2 024	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024- 12-03		(Se at No- 43)
25 5	101291/2 024	05.12.202 4	CRLREV- 697/202 4	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-03		(Se at No- 43)
25 6	101292/2 024	05.12.202 4	RPFAM- 255/202 4	GITANJALI	C.O.	COURT NO. 20	Order Dtd. 2024- 12-17		(Se at No- 43)
25 7	101293/2 024	05.12.202 4	WP (C) - 29531/2 024	TK NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024- 12-04		(Se at No- 43)
25 8	101294/2 024	05.12.202 4	TRP (C) - 385/202 4	N. K. ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-		(Se at No-

							01-13		43)
259	101296/2024	05.12.2024	ABLAPL-13576/2024	SANTOSH KUMAR DWIVEDY	C.O.	COURT NO. 16	Order Dtd. 2024-12-03		(Se at No-43)
260	101297/2024	05.12.2024	BLAPL-9032/2024	D SAHOO	C.O.	COURT NO. 16	Order Dtd. 2024-12-04		(Se at No-43)
261	101298/2024	05.12.2024	BLAPL-8160/2024	B.K.PANDA	C.O.	COURT NO. 16	Order Dtd. 2024-12-04	BAIL-1	(Se at No-5)
262	101299/2024	05.12.2024	CRLMC-4344/2024	PRAKASH CH DAS	C.O.	COURT NO. 16	Order Dtd. 2024-11-22		(Se at No-5)
263	101300/2024	05.12.2024	BLAPL-8118/2024	GANGRAM DAS	C.O.	COURT NO. 16	Order Dtd. 2024-12-04		(Se at No-5)
264	101301/2024	05.12.2024	CMP-1329/2024	M. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-12-03		(Se at No-5)
265	101302/2024	05.12.2024	RPFAM-174/2022	ABINASH SUNDARAY	C.O.	COURT NO. 20	Order Dtd. 2024-12-04	FIRST APPEAL	(Se at No-7)
266	101303/2024	05.12.2024	RPFAM-174/2022	P R SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-12-04	FIRST APPEAL	(Se at No-7)
267	101304/2024	05.12.2024	LAA-40/2015	DIBAKAR SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-12-04	FIRST APPEAL	(Se at No-3)
268	101305/2024	05.12.2024	BLAPL-8401/2024	T R DAS	C.O.	COURT NO. 20	Order Dtd. 2024-12-04	BAIL-2	(Se at No-8)
269	101306/2024	05.12.2024	BLAPL-8400/2024	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-8)
270	101307/2024	05.12.2024	RSA-419/2024	I.C.SAHU	C.O.	COURT NO. 12	Order Dtd. 2025-03-03		(Se at No-8)
271	101308/2024	05.12.2024	RSA-364/202	K.N.SAHOO	C.O.	COURT NO. 12	Order Dtd.		(Se at

			4				2025-03-03		No-8)
27 2	101309/2 024	05.12.202 4	WP (C) - 5591/20 16	NC SINHA	C.O.	COURT NO. 12	Order Dtd. 2024- 12-03	WRIT BRANCH- 1	(Se at No- 4)
27 3	101310/2 024	05.12.202 4	RSA- 426/202 4	P.K.BARIK	C.O.	COURT NO. 12	Order Dtd. 2025- 02-24		(Se at No- 4)
27 4	101311/2 024	05.12.202 4	BLAPL- 8137/20 24	P R SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04		(Se at No- 4)
27 5	101312/2 024	05.12.202 4	BLAPL- 8469/20 24	DEBI PRASAD DASH	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04	BAIL-1	(Se at No- 1)
27 6	101313/2 024	05.12.202 4	BLAPL- 8477/20 24	MADAN DAS	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04		(Se at No- 1)
27 7	101314/2 024	05.12.202 4	BLAPL- 8139/20 24	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04	BAIL-1	(Se at No- 5)
27 8	101315/2 024	05.12.202 4	BLAPL- 8172/20 24	SAMIR BARIK	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04		(Se at No- 5)
27 9	101318/2 024	05.12.202 4	WP (C) - 30060/2 024	P. K. MISHRA	C.O.	COURT NO. 12	Order Dtd. 2024- 12-03	WRIT BRANCH- 6	(Se at No- 24)
28 0	101319/2 024	05.12.202 4	ABLAPL- 10084/2 024	SK BHANJDEO	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04		(Se at No- 24)
28 1	101321/2 024	05.12.202 4	WP (C) - 29591/2 024	M. R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024- 12-03		(Se at No- 24)
28 2	101322/2 024	05.12.202 4	ABLAPL- 12447/2 024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024- 12-04		(Se at No- 24)
28 3	101324/2 024	05.12.202 4	BLAPL- 9726/20 22	PRATAP SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999- 12-31	BAIL-1	(Se at No- 3)
28	101326/2	05.12.202	RSA-	BISWAJIT	C.O.	DR (J)	Order	SECOND	(Se

4	024	4	299/2022	DAS			Dtd. 2025-02-17	APPEAL	at No-1)
285	101327/2024	05.12.2024	RSA-452/2023	M K PANI	C.O.	DR (J)	Order Dtd. 2025-03-03	SECOND APPEAL	(Se at No-7)
286	101328/2024	05.12.2024	WP (C) - 23656/2023	M N MOHANTY	C.O.	DR (J)	Order Dtd. 2024-12-04	WRIT BRANCH-6	(Se at No-54)
287	101329/2024	05.12.2024	CRLMC-3194/2023	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-12-18	CRIMINAL MISC	(Se at No-5)
288	101330/2024	05.12.2024	CRLREV-319/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-17	CRIMINAL REVISION	(Se at No-5)
289	101331/2024	05.12.2024	CRLMC-1559/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-05	CRIMINAL MISC	(Se at No-2)
290	101332/2024	05.12.2024	CRLMA-100/2019	S P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Se at No-5)
291	101334/2024	05.12.2024	BLAPL-9015/2024	M. R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04	BAIL-2	(Se at No-9)
292	101338/2024	05.12.2024	WP (C) - 30047/2024	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-4	(Se at No-27)
293	101339/2024	05.12.2024	WP (C) - 29860/2024	R. C. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Se at No-27)
294	101340/2024	05.12.2024	WP (C) - 28017/2024	S.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Se at No-27)
295	101341/2024	05.12.2024	WP (C) - 29546/2024	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Se at No-27)
296	101342/2024	05.12.2024	WP (C) - 29870/2024	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Se at No-27)

297	101343/2024	05.12.2024	WP (C) - 29899/2024	K. C. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	WRIT BRANCH-3	(Se at No-11)
298	101344/2024	05.12.2024	WP (C) - 30032/2024	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03		(Se at No-11)
299	101346/2024	05.12.2024	RSA-392/2024	N. K. SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2025-01-20		(Se at No-11)
300	101347/2024	05.12.2024	CRLREV-342/2024	H K PANDA	C.O.	COURT NO. 12	Order Dtd. 2024-11-30	CRIMINAL REVISION	(Se at No-5)
301	101348/2024	05.12.2024	CRLREV-342/2024	P BASTIA	C.O.	COURT NO. 12	Order Dtd. 2024-11-30	CRIMINAL REVISION	(Se at No-5)
302	101349/2024	05.12.2024	CRLREV-131/2024	D K PANDA	C.O.	COURT NO. 10	Order Dtd. 2025-01-29	CRIMINAL REVISION	(Se at No-4)
303	101351/2024	05.12.2024	BLAPL-10330/2024	JP KAR	C.O.	COURT NO. 10	Order Dtd. 2024-12-04	BAIL-2	(Se at No-8)
304	101352/2024	05.12.2024	CRLREV-59/2024	DEEPAK KU PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	CRIMINAL REVISION	(Se at No-3)
305	101353/2024	05.12.2024	BLAPL-9347/2024	RK MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-12-04	BAIL-1	(Se at No-6)
306	101354/2024	05.12.2024	BLAPL-9477/2024	L ACHARI	C.O.	COURT NO. 10	Order Dtd. 2024-12-04		(Se at No-6)
307	101355/2024	05.12.2024	BLAPL-8475/2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-12-04	BAIL-1	(Se at No-1)
308	101356/2024	05.12.2024	CMP-1344/2024	P. K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Se at No-1)
309	101357/2024	05.12.2024	ABLAPL-13654/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-		(Se at No-

							12-04		1)
310	101360/2024	05.12.2024	ABLAPL-13653/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Se at No-1)
311	101361/2024	05.12.2024	ABLAPL-13658/2024	S. CHOUDHURY	C.O.	COURT NO. 20	Order Dtd. 2024-12-04		(Se at No-1)
312	101362/2024	05.12.2024	ABLAPL-13656/2024	SUVENDU BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(Se at No-1)
313	101363/2024	05.12.2024	ABLAPL-13664/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(Se at No-1)
314	101364/2024	05.12.2024	ABLAPL-13661/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(Se at No-1)
315	101365/2024	05.12.2024	ABLAPL-13659/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04	BAIL-2	(Se at No-12)
316	101366/2024	05.12.2024	ABLAPL-13657/2024	HIMANSHU KUMR BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(Se at No-12)
317	101368/2024	05.12.2024	ABLAPL-13652/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(Se at No-12)
318	101369/2024	05.12.2024	BLAPL-10318/2024	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-12-03		(Se at No-12)
319	101370/2024	05.12.2024	ABLAPL-9250/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-02		(Se at No-12)
320	101371/2024	05.12.2024	ABLAPL-13276/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-30	BAIL-2	(Se at No-8)
321	101372/2024	05.12.2024	ABLAPL-9243/2024	H SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-03	BAIL-1	(Se at No-3)
322	101373/2024	05.12.2024	WP (C) - 27498/2	U. P. BAG	C.O.	COURT NO. 2	Order Dtd.		(Se at

			024			OLD	2024-12-04		No-3)
323	101374/2024	05.12.2024	BLAPL-9107/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-04		(Se at No-3)
324	101375/2024	05.12.2024	WP (C) - 30667/2024	M. M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-12-05	WRIT BRANCH-3	(Se at No-28)
325	101377/2024	05.12.2024	FAO-404/2023	B D BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	MISC. APPEAL SEC.	(Se at No-8)
326	101378/2024	05.12.2024	FAO-404/2023	B PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-11-29	MISC. APPEAL SEC.	(Se at No-8)
327	101380/2024	05.12.2024	MATA-311/2023	H K DASH	C.O.	COURT NO. 23	Order Dtd. 2024-12-03	FIRST APPEAL	(Se at No-4)
328	101381/2024	05.12.2024	ABLAPL-13717/2024	T.DHIREN KUMAR DORA	C.O.	COURT NO. 23	Order Dtd. 2024-12-05		(Se at No-4)
329	101382/2024	05.12.2024	BLAPL-8259/2024	BK PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-12-04		(Se at No-4)
330	101386/2024	05.12.2024	BLAPL-8243/2024	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-12-04		(Se at No-4)
331	101387/2024	05.12.2024	BLAPL-8261/2024	H JENA	C.O.	COURT NO. 23	Order Dtd. 2024-12-04		(Se at No-4)
332	101388/2024	05.12.2024	BLAPL-8215/2024	D SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-12-04		(Se at No-4)
333	101393/2024	05.12.2024	BLAPL-9327/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-12-04	BAIL-1	(Se at No-14)
334	101395/2024	05.12.2024	ABLAPL-7348/2024	MR ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-12-02		(Se at No-14)
33	101398/2	05.12.202	ABLAPL-	D SAMAL	C.O.	COURT	Order	BAIL-2	(Se

5	024	4	13651/2 024			NO. 2 OLD	Dtd. 2024- 12-04		at No- 8)
33 6	101404/2 024	05.12.202 4	BLAPL- 9312/20 24	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 8)
33 7	101410/2 024	05.12.202 4	BLAPL- 8241/20 24	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 8)
33 8	101411/2 024	05.12.202 4	BLAPL- 9308/20 24	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 8)
33 9	101412/2 024	05.12.202 4	BLAPL- 9331/20 24	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024- 12-04		(Se at No- 8)
34 0	100593/2 024	05.12.202 4	WP (C) - 4951/20 21	B K DAS	GENER AL		Order Dtd. 2024- 04-26	WRIT BRANCH- 2	(Se at No- 45)
34 1	100971/2 024	05.12.202 4	WP (C) - 33880/2 023	DIRECTOR OF ESTATES	GENER AL		Entire Order	WRIT BRANCH (DIVISI ON BENCH- 2)	(Se at No- 113)
34 2	100972/2 024	05.12.202 4	RPFAM- 289/202 3	DEBIDUTTA MOHAPATRA	GENER AL		Order Dtd. 2024- 12-04	FIRST APPEAL	(Se at No- 5)
34 3	100991/2 024	05.12.202 4	WP (C) - 23904/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 10-07		(Se at No- 5)
34 4	100999/2 024	05.12.202 4	CRLMC- 3704/20 24	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024- 12-02	CRIMINA L MISC	(Se at No- 6)
34 5	101000/2 024	05.12.202 4	WP (C) - 23903/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 10-07		(Se at No- 6)
34 6	101001/2 024	05.12.202 4	WP (C) - 23903/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 10-07		(Se at No- 6)
34 7	101004/2 024	05.12.202 4	CRLMC- 3704/20	UMA SHANKAR PATEL	GENER AL		Order Dtd.	CRIMINA L MISC	(Se at

			24				2024-12-02		No-6)
348	101005/2024	05.12.2024	WP (C) - 23903/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-07		(Seat No-6)
349	101007/2024	05.12.2024	CRLMC-3704/2024	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2024-12-02	CRIMINAL MISC	(Seat No-6)
350	101009/2024	05.12.2024	WP (C) - 23903/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-07		(Seat No-6)
351	101011/2024	05.12.2024	WP (C) - 23903/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-07		(Seat No-6)
352	101013/2024	05.12.2024	WP (C) - 23903/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-07		(Seat No-6)
353	101018/2024	05.12.2024	WP (C) - 30292/2024	SAROJ KUMAR MISHRA	GENERAL		Order Dtd. 2024-12-03		(Seat No-6)
354	101036/2024	05.12.2024	WP (C) - 29888/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-12-02		(Seat No-6)
355	101038/2024	05.12.2024	WP (C) - 29934/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-12-02		(Seat No-6)
356	101070/2024	05.12.2024	WP (C) - 27392/2024	PRASANTA KUMAR JOSHI	GENERAL		Order Dtd. 2024-11-25		(Seat No-6)
357	101076/2024	05.12.2024	WP (C) - 23903/2024	MANOJ KUMAR RANA	GENERAL		Judgement Dtd. 2024-10-07		(Seat No-6)
358	101082/2024	05.12.2024	WP (C) - 23903/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-07		(Seat No-6)
359	101092/2024	05.12.2024	WP (C) - 24038/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-07		(Seat No-6)
36	101097/2	05.12.202	WP (C) -	MANOJ KUMAR	GENERAL		Order		(Se

0	024	4	23901/2 024	RANA	AL		Dtd. 2024- 10-07		at No- 6)
36 1	101101/2 024	05.12.202 4	WP (C) - 24204/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 10-21		(Se at No- 6)
36 2	101109/2 024	05.12.202 4	WP (C) - 2861/20 23	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023- 02-02	WRIT BRANCH- 1	(Se at No- 2)
36 3	101131/2 024	05.12.202 4	WP (C) - 8224/20 24	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 04-09	WRIT BRANCH- 2	(Se at No- 9)
36 4	101136/2 024	05.12.202 4	WP (C) - 16346/2 024	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 07-29	WRIT BRANCH (DIVISI ON BENCH- 1)	(Se at No- 107)
36 5	101137/2 024	05.12.202 4	TRP (C) - 333/202 4	SURENDRA NATH PADHY	GENER AL		Order Dtd. 2024- 11-29		(Se at No- 107)
36 6	101139/2 024	05.12.202 4	TRP (C) - 333/202 4	SURENDRA NATH PADHY	GENER AL		Order Dtd. 2024- 11-29		(Se at No- 107)
36 7	101153/2 024	05.12.202 4	WP (C) - 9119/20 13	BIRAJ KUMAR DAS	GENER AL		Entire Brief		(Se at No- 107)
36 8	101161/2 024	05.12.202 4	WP (C) - 5248/20 22	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022- 03-03	WRIT BRANCH- 2	(Se at No- 34)
36 9	101163/2 024	05.12.202 4	WP (C) - 4073/20 24	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 02-27	WRIT BRANCH- 2	(Se at No- 9)
37 0	101166/2 024	05.12.202 4	WP (C) - 4075/20 24	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 02-27	WRIT BRANCH- 2	(Se at No- 9)
37 1	101169/2 024	05.12.202 4	WP (C) - 2415/20 24	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2024- 02-06	WRIT BRANCH- 8	(Se at No- 40)

37 2	101171/2 024	05.12.202 4	WP (C) - 18237/2 023	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023- 06-08	WRIT BRANCH- 6	(Se at No- 26)
37 3	101172/2 024	05.12.202 4	WPC (OA) - 1918/20 17	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022- 09-02	OA Branch	(Se at No- 1)
37 4	101173/2 024	05.12.202 4	WP (C) - 17936/2 023	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2023- 06-21	WRIT BRANCH- 3	(Se at No- 12)
37 5	101175/2 024	05.12.202 4	WP (C) - 28105/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2024- 11-21		(Se at No- 12)
37 6	101182/2 024	05.12.202 4	WPC (OA) - 1920/20 17	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022- 09-02	OA Branch	(Se at No- 1)
37 7	101189/2 024	05.12.202 4	WP (C) - 28036/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2024- 11-22		(Se at No- 1)
37 8	101193/2 024	05.12.202 4	WP (C) - 28376/2 024	DEBENDRA BEHERA	GENER AL		Order Dtd. 2024- 11-26		(Se at No- 1)
37 9	101194/2 024	05.12.202 4	WP (C) - 27114/2 024	KRISHNA CHANDRA SAHU	GENER AL		Order Dtd. 2024- 11-14		(Se at No- 1)
38 0	101195/2 024	05.12.202 4	CRLMC- 3704/20 24	UMA SHANKAR PATEL	GENER AL		Order Dtd. 2024- 12-02	CRIMINA L MISC	(Se at No- 6)
38 1	101196/2 024	05.12.202 4	WP (C) - 19173/2 022	MANOJ KUMAR RANA	GENER AL		Order Dtd. 2022- 11-11	WRIT BRANCH- 6	(Se at No- 25)
38 2	101197/2 024	05.12.202 4	WP (C) - 27137/2 024	KRISHNA CHANDRA SAHU	GENER AL		Order Dtd. 2024- 11-14		(Se at No- 25)
38 3	101205/2 024	05.12.202 4	WP (C) - 29517/2 024	LALATENDU SAMAL	GENER AL		Order Dtd. 2024- 11-30		(Se at No- 25)
38 4	101211/2 024	05.12.202 4	WP (C) - 28371/2 024	DEBENDRA BEHERA	GENER AL		Petitio n		(Se at No- 25)

									25)
385	101215/2024	05.12.2024	WP (C) - 7541/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-6	(Se at No-24)
386	101220/2024	05.12.2024	ABLAPL-13376/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-02		(Se at No-24)
387	101223/2024	05.12.2024	ABLAPL-13376/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-02		(Se at No-24)
388	101248/2024	05.12.2024	WPCRL-85/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-04	WRIT BRANCH (DIVISION BENCH-1)	(Se at No-101)
389	101256/2024	05.12.2024	WP (C) - 22694/2024	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2024-10-29		(Se at No-101)
390	101295/2024	05.12.2024	WP (C) - 17071/2024	BISHNU PRASAD SARANGI	GENERAL		Entire Brief	WRIT BRANCH-4	(Se at No-27)
391	101316/2024	05.12.2024	WP (C) - 31328/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-10-07	WRIT BRANCH-4	(Se at No-38)
392	101317/2024	05.12.2024	WPC (OAC) - 2079/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-25	OA Branch	(Se at No-1)
393	101320/2024	05.12.2024	WP (C) - 26426/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-10-29		(Se at No-1)
394	101323/2024	05.12.2024	WPC (OAC) - 1405/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-03	OA Branch	(Se at No-1)
395	101325/2024	05.12.2024	WP (C) - 27195/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-11-14		(Se at No-1)
396	101333/2024	05.12.2024	WP (C) - 24489/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-	WRIT BRANCH-7	(Se at No-

							11-29		15)
397	101335/2024	05.12.2024	WPC (OAC) - 3901/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-13	OA Branch	(Seat No-1)
398	101336/2024	05.12.2024	WP (C) - 33759/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-02	WRIT BRANCH-5	(Seat No-21)
399	101337/2024	05.12.2024	WP (C) - 325/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-08-29	WRIT BRANCH-8	(Seat No-39)
400	101345/2024	05.12.2024	ABLAPL-13519/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-03		(Seat No-39)
401	101350/2024	05.12.2024	ABLAPL-13559/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-03	BAIL-2	(Seat No-12)
402	101358/2024	05.12.2024	BLAPL-11786/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-02		(Seat No-12)
403	101359/2024	05.12.2024	WP (C) - 20295/2012	MANISHA JUNEJA	GENERAL		Order Dtd. 2014-08-19		(Seat No-12)
404	101367/2024	05.12.2024	BLAPL-7103/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-12-03		(Seat No-12)
405	101376/2024	05.12.2024	BLAPL-7103/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-12-03		(Seat No-12)
406	101379/2024	05.12.2024	BLAPL-11786/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-02		(Seat No-12)
407	101384/2024	05.12.2024	BLAPL-11831/2024	BADAL KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-02	BAIL-1	(Seat No-13)
408	101385/2024	05.12.2024	BLAPL-9164/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-12-04		(Seat No-13)
409	101389/2024	05.12.2024	WP (C) - 7226/20	MAHAMMAD MUKHTAR	GENERAL		Order Dtd.	WRIT BRANCH-	(Seat

			23	ALLI			2024-11-13	7	No-48)
410	101390/2024	05.12.2024	WP (C) - 7226/2023	MAHAMMAD MUKHTAR ALLI	GENERAL		Order Dtd. 2023-08-22	WRIT BRANCH-7	(Se at No-48)
411	101392/2024	05.12.2024	WP (C) - 7226/2023	MAHAMMAD MUKHTAR ALLI	GENERAL		Order Dtd. 2024-04-09	WRIT BRANCH-7	(Se at No-48)
412	101394/2024	05.12.2024	BLAPL-2771/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-12-05		(Se at No-48)
413	101396/2024	05.12.2024	ABLAPL-13570/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-12-03		(Se at No-48)
414	101397/2024	05.12.2024	ABLAPL-13572/2024	SURESH CHANDRA PRADHAN	GENERAL		Order Dtd. 2024-12-03	BAIL-2	(Se at No-17)
415	101399/2024	05.12.2024	ABLAPL-9874/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-12-03		(Se at No-17)
416	101400/2024	05.12.2024	ABLAPL-13491/2024	BARENDRA SETHI	GENERAL		Order Dtd. 2024-12-03		(Se at No-17)
417	101401/2024	05.12.2024	ABLAPL-13559/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-03	BAIL-2	(Se at No-12)
418	101402/2024	05.12.2024	BLAPL-11356/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2024-12-02	BAIL-2	(Se at No-17)
419	101403/2024	05.12.2024	BLAPL-11786/2024	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 2024-12-02		(Se at No-17)
420	101405/2024	05.12.2024	BLAPL-10386/2024	PRASANT KUMAR PATRI	GENERAL		Order Dtd. 2024-12-04		(Se at No-17)
421	101406/2024	05.12.2024	ABLAPL-13642/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-12-04		(Se at No-17)
422	101407/2024	05.12.2024	ABLAPL-	RAJENDRA	GENERAL		Order	BAIL-1	(Se

2	024	4	13673/2 024	NARAYAN ROUT	AL		Dtd. 2024- 12-05		at No- 1)
42 3	101408/2 024	05.12.202 4	BLAPL- 8681/20 24	DILLIP KUMAR NANDA	GENER AL		Order Dtd. 2024- 12-04		(Se at No- 1)
42 4	101003/2 024	05.12.202 4	WP (C) - 20183/2 024	D. BEHERA	GENER AL		Order Dtd. 9999- 12-31		(Se at No- 1)
42 5	101174/2 024	05.12.202 4	FAO- 277/201 9	D K MOHANTY	GENER AL			MISC. APPEAL SEC.	(Se at No- 5)
42 6	101176/2 024	05.12.202 4	JCRLA- 14/2021	A K MISHRA	GENER AL			CRIMINA L APPEAL	(Se at No- 9)
42 7	101177/2 024	05.12.202 4	WP (C) - 15799/2 024	S GUPTA	GENER AL			WRIT BRANCH- 6	(Se at No- 16)
42 8	101178/2 024	05.12.202 4	ABLAPL- 11204/2 024	G R PATRA	GENER AL				(Se at No- 16)
42 9	101179/2 024	05.12.202 4	WP (C) - 22295/2 010	B K DALAI	GENER AL				(Se at No- 16)
43 0	101180/2 024	05.12.202 4	OJC- 2703/20 01	B BARIK	GENER AL				(Se at No- 16)
43 1	101181/2 024	05.12.202 4	CRLMC- 2404/20 21	H K DAS	GENER AL			CRIMINA L MISC	(Se at No- 1)
43 2	101183/2 024	05.12.202 4	BLAPL- 8229/20 24	S SAHOO	GENER AL				(Se at No- 1)
43 3	101184/2 024	05.12.202 4	WP (C) - 19286/2 023	B R SENAPATI	GENER AL			WRIT BRANCH- 2	(Se at No- 7)
43 4	101185/2 024	05.12.202 4	WA- 2910/20 23	B K HATI	GENER AL			WRIT APPEAL	(Se at No- 3)

435	101187/2024	05.12.2024	WP (C) - 4877/2024	M BEHERA	GENERAL			WRIT BRANCH-3	(Seat No-11)
436	101188/2024	05.12.2024	WP (C) - 22363/2024	P K DAS	GENERAL				(Seat No-11)
437	101190/2024	05.12.2024	SA-289/2001	A SUNDARAY	GENERAL			SECOND APPEAL	(Seat No-2)
438	101191/2024	05.12.2024	BLAPL-11935/2024	J P KAR	GENERAL				(Seat No-2)
439	101192/2024	05.12.2024	WP (C) - 9386/2009	D HOTA	GENERAL				(Seat No-2)
440	101268/2024	05.12.2024	WP (C) - 5443/2002	K C PANDA	GENERAL				(Seat No-2)
441	101383/2024	05.12.2024	CRLMC-3372/2024	S CHOUDHURY	GENERAL				(Seat No-2)
442	101391/2024	05.12.2024	ABLAPL-13524/2024	SK PANDA	GENERAL		Order Dtd. 2024-12-03	BAIL-2	(Seat No-11)
443	101409/2024	05.12.2024	ABLAPL-4900/2024	S BISWAL	GENERAL		Order Dtd. 2024-05-17		(Seat No-11)

NIC